

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT -III

17.C.P.(IB)-3794(MB)/2019

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **10.01.2020**

NAME OF THE PARTIES: Central Bank Of India

V/s

Neptune Developer Limited

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Both sides present.

At the request of the counsel for the petitioner, list this matter on

27.01.2020.

Sd/-

SHYAM BABU GAUTAM  
Member (Technical)

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)

/RS/